

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/685/2021



Chandigarh, this the 7th day of July, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal,
Bangalore Bench, Bangalore)

1. Manohar Lal Sharma, aged 62 years son of Sarbjeet, R/o House No. 663, Sector-8, Faridabad, Haryana-121006. (Group-C)
2. Ranjeet Singh aged about 63 years House No.1573, Sector 02, Palwal, Haryana-121102. (Group-C)
3. Mohan age about 63 years R/o Village Kakrah, Distt. Palwal-121102.
4. Vinod Kumar Gupta aged 60 years, R/o House No. D0927, Chawala Colony, Ballabgarh, Distt. Faridabad-121004. (Group-C)
5. Gauri Shankar aged about 61 years, R/o House No. B-733, Sainik Colony, Sector-49, Faridabad-121001. (Group-C)
6. Mahavir Singh aged about 61 years, R/o House No. 469, Street No. 02, Jeewan Nagar, Gauchhi, Ballabgarh, Distt. Faridabad-121004.



7. Tilak Raj Nagpal aged about 63 years R/o House No. 641, Gopi Colony, Old Faridabad, Distt. Faridabad-121001. (Group-C)
8. Gulshan Kumar Batra aged about 63 years, R/o House No.1778, Sector 28, Faridabad-121008. (Group-C)
9. Pritpal Thakur aged about 63 years, R/o House No. 1285, Sector 18, Faridabad-121004. (Group-C)
10. Saroj Varmani aged about 63 years, R/o House No. 89 A/L, D Park, New Colony, Palwal, Distt. Palwal-121102. (Group-C)
11. Pushpa Devi aged about 62 years, R/o House No. 726, Mohalla Khal Kalan, Palwal, Distt. Palwal-121102. (Group-C)
12. Sumer Singh Bindra, aged about 62 years R/o Bahabalpur, PO FatehPur, Tehsil Ballabgarh, Distt. Faridabad-121004. (Group-C)
13. Sudesh Thukral aged about 62 years R/o House No. 1944 (Ground Floor), Sector 09, Faridabad-121006. (Group-C)
14. Brij Lal Dika, aged about 61 years, R/o House No. 1677, Sector 03, Faridabad-121004. (Group-C)
15. Manoj Kumar Sharma aged about 60 years, R/o House No. D-277, Dev Nagar Colony, Palwal, Distt. Palwal-121102. (Group-C)
16. Mohan Shayam Parasharan aged about 61 years, R/o Village Machhipura, PO Hasanpur, Tehsil Hasanpur, Distt. Palwal-121107. (Group-C)



17. Dharampal Attre aged about 61 years, R/o Village Pelak, PO Sihaul, Distt. Palwal-121102. (Group-C)
18. Parveen Kumar aged about 62 years, R/o House No. 5/20, NIT, Faridabad-121001. (Group-C)
19. Braham Singh aged about 62 years, R/o House No. 678, Street No.3, Jeewan Nagar, Sector 55, Faridabad-121004. (Group-C)
20. Parveen Batra aged about 62 years R/o House No. 1758/28, Sector-8, Faridabad-121008 (Group-C)
21. Puran Lal, aged about 63 years, R/o Street No. 12, Adarsh Colony, Behind Bus Stand, Palwal, Distt. Palwal-121102. (Group-C)
22. Tej Pal Singh aged about 61 years R/o Village Piyala, Tehsil Ballabgarh, Distt. Faridabad-121002. (Group-C)
23. Nand Ram, aged about 63 years, R/o VPO Nangal, Tehsil Bawal, Distt. Rewari-122001. (Group-C)
24. Kashi Nath Barapatre, aged about 63 years, R/o House No. 10, Block 06, Spring Field Colony, Sector 31, Faridabad-121003 (Group-C)
25. Sehdev Sharma, aged about 62 years, Village and PO Heera Pur, Tehsil Ballabgarh, Distt. Faridabad-121001. (Group-C)
26. Bijendra Singh aged about 61 years, R/o House No.1219, Dabua Colony, Police Post Road, Faridabad, -121001 (Group-C)



27. Ram Kanwar Singh, aged about 61 years, R/o VPO Damclama, Tehsil Sohana, Distt. Gurugram-122102. (Group-C)
28. Ram Chander Chopra, aged about 62 years, R/o House No. 122, New Janta Colony, NIT, Faridabad-121001 (Group-C).
29. Usha Arora aged about 62 years, R/o House No. 528, Sector 31, Faridabad-121002, (Group-C).
30. Nanak Chand aged about 61 years, R/o Village and PO Aliku, Tehsil and Distt. Palwal-121102.(Group-C).

...Applicants

(BY: Sh. Onkar Rai, Advocate)

VERSUS

1. Union of India through Secretary Ministry of Labour and Employment, Sharam Shakti Bhawan, Rafi Marg, New Delhi-PIN Code 110001.
2. The Central Provident Fund Commissioner, Employees Provident Fund Organization (EPFO), 14, Bhikaji Cama Place, New Delhi-110066.
3. The Addl. Central Provident Fund Commissioner (Haryana), Dr. Shyama Prasad Mukherjee Institute of Social Security Administration Building, Sector 16-A, Old Faridabad, Distt. Faridabad, Haryana-121002.

...Respondents



O R D E R(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

1. Sh. Onkar Rai, learned counsel for the applicants submitted that in order to claim the next promotion to the post of Accounts Officer/Enforcement Officer and also to claim the notional benefits from the date of Organisational and Cadre Restructuring in the Employees Provident Fund Organization, the applicants have submitted the individual representations dated 21.02.2021 (Annexures A-12 and A-13 colly). However, the respondents have failed to take any decision over the said representations upto now.
2. Learned counsel further submitted that under the compelling circumstances, the applicants have filed the present Original Application and they will be satisfied if a direction is issued to the respondents to decide their pending representations within a time frame.
3. Keeping in view the aforestated limited prayer made by learned counsel for the applicants, we deem it appropriate to dispose of the present Original Application, at the admission stage itself, without entering into the merits of the case.
4. Accordingly, the Original Application is disposed of with a direction to the Central Provident Fund



Commissioner, Employees Provident Fund Organization, New Delhi to decide the applicants' pending representations dated 21.02.2021 (Annexures A-12 and A-13 colly) and pass a reasoned and speaking order in accordance with law within a period of three months from the date of receipt of a certified copy of this order. Before taking such a decision, the applicants shall also be afforded an opportunity of hearing.

5. Ordered accordingly. However, there shall be no orders so as to costs.

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA)
MEMBER (A) MEMBER (J)

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